

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/01528/2018

Dated Monday the 12th day of November Two Thousand Eighteen

PRESENT

**HON'BLE MR. P. MADHAVAN, Member (J)
&
HON'BLE MR. T. JACOB, Member (A)**

S.Sivaramane,
S/o. Sattiamourty,
Plot No. 8, Manakula Vinayagar Street,
Jayam Nagar, 100 Feet Road,
Mudaliarpet,
Puducherry 605004.Applicant

By Advocate M/s. M. Ravi

Vs

1.Union of India,
Rep by Ministry of Health
and Family Welfare Department,
Nirman Bhavan,
New Delhi – 1.

2.Director General of Health Service,
New Delhi -2.

3.Jawaharlal Institute of Post Graduate
Medical Education and Research (JIPMER),
Puducherry – 6.Respondents

By Advocate Mr. M.T. Arunan

ORAL ORDER

(Pronounced by Hon'ble Mr. P. Madhavan, Member(J))

Heard. The applicant has filed this OA seeking the following relief:

"To direct the respondents to appoint that Petitioner by recruitment by transfer or by transfer as Technical Assistant (Nuclear Medicine) w.e.f 19.09.2017 and grant him all consequential service and monetary benefits and pass such further or other orders as deemed fit and thus render justice."

2. It is submitted that the applicant has preferred a representation on 14.11.2017 before the appropriate authority but no order has been passed so far.

Learned counsel for the applicant submits that the applicant apprehends that without notifying Recruitment Rules, the authorities are taking steps to appoint persons without having proper qualifications, etc. He limits his relief that the competent authority may be directed to consider the representation of the applicant within a stipulated time limit and pass appropriate order thereon.

3. In view of the above submission, the respondents are directed to consider the representation of the applicant dt. 14.11.2017 at Annexure A19 in accordance with law and pass a reasoned and speaking order on the basis of the relevant Recruitment Rules and notifications issued in this regard within a period of two months from the date of receipt of a copy of this order.

4. OA is disposed of at the admission stage without going into the merits of the case.

**(T.Jacob)
Member(A)**

**(P. Madhavan)
Member(J)**

12.11.2018

SKSI